

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 14

CA No. 115/2023
In
CP No. 7/Chd/Pb /2019

IN THE MATTER OF:

Sarwan Kumar

...Petitioner

Vs.

The Patiala Metal Works Pvt. Ltd.

...Respondent

Under Section: 241, 242, 243, 244, CA 2013, Rule 48 of NCLT Rules

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 14.06.2024.

-sd-
Court Officer

April 26, 2024
SM